

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2281  
ANSWERED ON:24.08.2012  
ACTIVITIES OF CULTURAL ORGANISATIONS  
Ray Shri Rudramadhab

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether some officials of Indian Council for Cultural Relations (ICCR) including a former Director General have been found involved in trafficking people to Germany;
- (b) if so, the details thereof;
- (c) whether instances of likely involvement of cultural organisations in human trafficking came to the notice of the Government during the last three years and the current year; and
- (d) if so, details thereof, case-wise, year-wise along with the action taken/proposed to be taken against the defaulter cultural organisations in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

- (a) & (b) The Central Bureau of Investigation (CBI) registered a case in March 2006 under Section 120-B read with Sections 420, 403, 467, 468, 471 of the Indian Penal Code (IPC) and under Section 13(2) read with Section 13(1)(d) of the Prevention of Corruption Act, 1988, against a former Director General and an officer of the Indian Council for Cultural Relations (ICCR) for allegedly entering into a criminal conspiracy with some private individuals for facilitating illegal trafficking of nine individuals to Germany. The CBI has filed a charge-sheet in a Court of Law and the matter is sub-judice.
- (c) & (d) The material is being collected and it will be placed on the table of the House.